

**R.O.C.No.1420-A/2013-B2**

**DISTRICT JUDGE,**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 30 / 2013**

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of a Special Court to deal with MCOP cases in the cadre of District Judge at Tiruchirappalli in Tiruchirappalli District.

Thiru.A.K.A.Rahman, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli is transferred and posted as Special District Judge, Special District Court to deal with MCOP cases at Tiruchirappalli in Tiruchirappalli District in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED: 21.02.2013.

Sd/- G.CHOCKALINGAM.  
REGISTRAR GENERAL